

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/212(CHE)/2021
NAME OF THE PETITIONER(S) : The Central Bank of India
NAME OF THE RESPONDENTS : G R Surana
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: None for the Petitioner.

Ld. Counsel Shri. B Thilak Narayanan for IRP.

None for the Respondent.

IRP report is available on record.

Despite time and last opportunity given, Respondent has not filed Reply.

Right of the Respondent to file Reply is closed.

List the petition for hearing on **28.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)